

That long process is under way. I do hope, it will have a fruitful result very soon.

[Translation]

SHRI SURAJ MANDAL: Mr. Speaker, Sir, the flights on Delhi-Patna-Ranchi, Delhi-Calcutta and Delhi-Lucknow-Patna-Calcutta, routes always run. On some days the flights do not touch Patna or fly direct from Ranchi to Delhi.

Mr. Speaker, Sir, I alongwith several hon. Members had to come on 23rd instant. We are waiting at Patna Airport. But the plane flew from Ranchi to Delhi direct. I would like to know from the hon. Minister the reasons of a change in the schedule of their flights or for delay of the flight on Delhi-Patna-Ranchi and Calcutta route. The reason is that the flights on these routes are diverted to other routes for which the delay is being caused. After 320 A aircrafts were introduced in November, there have been more delays on that route. Aircrafts are withdrawn from the runway. Risk is involved in it. It is happening for last three months. I have experienced this problem ten times since January. Will the Government streamline that system or take measures to operate the aircraft on time.

[English]

SHRI M.O.H. FAROOK: We are running round-about 120 flights per day. But the particular instance which the hon. Member has just mentioned, we will enquire into the matter and if there is any improvement which has to be done, we will certainly look into the matter and see that the grievances are sorted out.

Aircraft Facilities in State Capitals

*763. **SHRI H.D. DEVEGOWDA:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the names of state capitals which have been provided with aircraft facilities by

the Indian Airlines to reach New Delhi before 11.30 A.M. every day;

(b) the number of State capitals which have got more than one such aircraft facilities;

(c) the names of the State capitals which have not been provided with such facilities by the Indian Airlines; and

(d) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) At present, Indian Airlines is operating daily services from Bombay, Calcutta, Madras, Hyderabad, Lucknow, Ahmedabad and Bhopal that arrive at Delhi by 11.30 A.M.

(b) Only Bombay has two daily services arriving Delhi before 11.30 A.M.

(c) State Capital namely, Guwahati, Patna, Srinagar, Bangalore, Trivandrum, Imphal, Bhubaneswar, Jaipur, Agartala and Panaji (Goa) do not have any flights that reach Delhi by 11.30 A.M. A thrice weekly flight which reaches Delhi before 11.30 A.M. is available from Chandigarh, the Capital of Punjab and Haryana. Indian Airlines does not operate from Shimla, Shillong, Itanagar, Kohima, Aizwal and Gangtok.

(d) It is not possible to bring flights to Delhi from all State Capitals by 11.30 A.M. due to various reasons such as positioning of aircraft at engineering bases for maintenance, scheduling needs, operating aircraft route pattern and operational constraints of airports.

SHRI H.D. DEVEGOWDA: Is it not a fact that the Indian Airlines are operating everyday the morning services to reach Delhi capital by 11.30 a.m. up the 1991-92 period?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): Will you please repeat the question?

SHRI H.D. DEVEGOWDA: Has it come to the notice of the hon. Minister for Civil Aviation that Indian Airlines are operating morning services from Bangalore to Delhi everyday to reach Delhi by 11.30 a.m. ?

SHRI MADHAVRAO SCINDIA: What the hon. Member is enquiring is that the Bangalore should get a morning direct flight service daily. It is a demand which I hold totally justified. Bangalore is a very important city and I think, future time-table should take care of this. Hon. Members would be happy to know that in the programme of fleet disbursal because the Indian Airlines is the one which does not have a corporate plan, the Chief Executive has been instructed to draw up a corporate plan so that we know where we will be in 1995, 1997 and 1999 and 2001. We must work according to an organised plan. And in that plan, I have also given broad guidelines that we should try and see that some bases are organized and the aircraft is dispersed for night halt at other different places so that the congestion at Santacruz and at Palame especially which is going to grow tremendously with Air Taxi Operations, will be reduced. The Indian Airlines fleet also is going up in the next decade or two. So this should not take place and there should be no congestion there. And with that in mind, we have recently, on the 15th of April, positioned one Boeing 737 already at Guwahati. So Guwahati is now going to get originating flights.

Similarly, our programme is on the 1st of November, to place two Boeing Aircrafts in Bangalore also, so that from the 1st of November, not only to Delhi but you are getting originating flights to another destination also. This is our programme. We are looking at the other major cities where we could slowly disperse the fleet so that other cities can also get originating flights both from the point of view of the convenience of those cities and also from the point of relieving the conges-

tion at the main Airports that is in Bombay and New Delhi.

SHRI H.D. DEVEGOWDA: My question is very specific that is whether the Indian Airlines were operating morning services from Bangalore to Delhi. I want to know, whenever the Executives are going to be changed according to the convenience and whims and fancies of the Executives.

MR. SPEAKER: You got a positive reply for that.

SHRI MADHV RAO SCINDIA: It will be originating in the early morning. We would take care of that and I would like to assure the hon. Member that I fully support his demand. And I will be looking into the problems at Bangalore. I think, they will be taken care of.

[*Translation*]

SHRI NITISH KUMAR: Mr. Speaker, Sir, there was a flight between Delhi and Patna and another from Delhi to Bagdogra via Patna. The facility which was available for, As has been pointed out by the hon. Member, was also available for Patna. In terms of population, Bihar is the second largest State in the country and quite a large number of passenger travel from there. Sometimes, the aircraft is full to capacity with 100% booking of seats. In view of the fact that this facility was already available from Patna to Delhi and the hon. Members from Parliament and other Public representatives have also given in writing to the hon. Minister and Minister of State in the Ministry of Civil Aviation, will the Government restore the Government restore the earlier facilities so that the aircraft reaches Delhi before 11 a.m.

[*English*]

SHRI M.O.H. FAROOK: Sir Patna is an important city and is also the State Capital. The suggestion of the hon. Member is noted.

SHRI PETER G. MARDANISNG: Hon. Speaker, Sir, I want to bring it to the notice of

the hon. Minister, through you, that Shillong is not connected with any Indian Airlines operations. When your good self was the Civil Aviation Minister in 1988, you have promised to extend the Indian Airlines Service to Shillong and Shillong Airport is completely fit for Boeing landings. And the revenue is also the highest from the Shillong sector or at Guwahati office.

Shillong had been the State Capital of Assam right from the British time, before independence and after that also; and in fact, it is the most important State Capital in the North Eastern region. Now, it is without any Indian Airlines service. I would request the Minister to give an assurance that immediately Shillong will be connected with the Indian Airlines Service.

SHRI M.O.H. FAROOK: I would like to inform this House that Shillong Airport is not fit for landing of IA flights. Therefore, it cannot take up Boeing 737. It will not be possible for us to do that.

T.V. Serial "Krishna"

*764. SHRI BHUPINDER SINGH HOODA:
SHRI NARAIN SINGH CHAUDHARI:

Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) whether T.V. serial 'Krishna' is pending with the Doordarshan for approval;

(b) if so, the reasons for delay in clearing the same;

(c) the time by which it is likely to be telecast; and

(d) whether the serial has already been shown on any foreign T.V. network?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARIGIRJAVYAS):
(a) Yes, Sir.

(b) and (c). Communication of the final results regarding the proposals received under the sponsorship scheme of October, 1990 has been kept in abeyance as the matter has been referred to the CBI.

(d) No record is maintained by Doordarshan of Indian Serials produced by Private Agencies telecast by T.V. Stations abroad.

SHRI BHUPINDER SINGH HOODA: I would like to know from the Hon. Minister as to why it has been referred to CBI. What was the complaint? How much time the CBI will take to conclude the inquiry?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): Complaints were various. In course of the debate in both Houses of Parliament hon. Members personally raised certain complaints against of some serials. Also in a series of newspaper reports we got complaints not in general, but giving specific examples of alleged irregularities. After examining all this, we had to refer it to the CBI. We directed one or four senior officers to go in to the complaints, and on he found out a prima facie case. When a prima facie case for deluded inquiry was put up before us, the Government decided, after taking every thing into consideration, to send it to CBI, a professional agency, to go into the details of the complaints /irregularities.

SHRI BHUPINDER SINGH HOODA: How many other TV serials, other than this have been referred to CBI?

SHRI AJIT PANJA: All matters touching and relating to the newsponsored serials, all the 3700 applications. Because there are alleged of manipulation and interpolation of the serial and code numbers. If one number is manipulated and there is some interpolation, then the whole thing becomes suspicious. The Government have no other alternative, taking everything into consideration, but to send it directly to the CBI to